

**फिल्म सेंसर बोर्ड के सदस्य के बतौर संसद्
सदस्य की नियुक्ति**

1394. श्री निहाल सिंह : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) फिल्म सेंसर बोर्ड के सदस्यों की नियुक्ति किस ढंग से होती है और इसके सदस्य की नियुक्ति के लिए आवश्यक अर्हता और अनुभव क्या हैं ; और

(ख) क्या सरकार फिल्म सेंसर बोर्ड के सदस्यों के बतौर संगद् सदस्यों की नियुक्ति करने पर विचार कर रही है ?

सूचना और प्रसारण मंत्री (श्री वसन्त साठे) : (क) और (ख). फिल्म सेंसर बोर्ड के सदस्य के रूप में नियुक्त किए जाने की कसौटी यह है कि वे वैयक्तिक योग्यता और उपयुक्तेता के व्यक्ति होने चाहिएं और वे केन्द्रीय सरकार की राय में ऐसे व्यक्ति होने चाहिएं कि जनता पर फिल्मों के प्रभाव को आंकने में अर्हक हों। संसद् सदस्यों को फिल्म सेंसर बोर्ड के सदस्य के रूप में नियुक्त करने का कोई प्रस्ताव नहीं है।

A.I.R.'s Sources of receiving Foreign News

1395. SHRI MOHANLAL PATEL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number and names of news correspondents working with A.I.R. in foreign countries;

(b) whether it is a fact that foreign correspondents are not enough to feed the A.I.R.; and

(c) if so, what are the other sources of the A.I.R. to receive foreign news?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Presently, All India Radio has 3 regular full time Correspondents and 7 part-time Correspondents in foreign countries. Their names are:—

(a) Regular Correspondents.

1. Shri A. K. Roy
2. Shri R. C. Dey
3. Shri Swagata Ghosh

(b) Part-time Correspondents.

1. Shri Malcolm Subhan
2. Shri R. S. Mukud
3. Shri A. Balu
4. Shri Harish Chandola
5. Shri Ramesh Jaura
6. Shri P. N. Lakshman
7. Shri Kul Bhushan

(b) and (c). A.I.R. is not exclusively depending on these Correspondents only. Its other sources are the reports from the News Agencies and its Monitoring Unit.

Tardy Progress of Electricity Generation in Karnataka

1396. SHRI S. M. KRISHNA: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that despite heavy assistance from the Rural Electrification Corporation, Karnataka's progress in electricity generation this year has been tardy and may not meet the target;

(b) if so, whether it is also a fact that this has adversely affected rural electrification and also energising of pumpsets in the State; and

(c) if so, what steps are proposed to be taken to help Karnataka to improve the situation?